NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

2/

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/111/2018

NAME OF THE PETITIONER(S)

: LAKSHMI BALAJI ALLOYS LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 Smidha, Droe,

Rox, Genn

P C E

B. Eng

ORDER

Counsels representing both the parties are present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc